

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES "A", JAIPUR
श्री संदीप गोसाई, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष
BEFORE SHRI SANDEEP GOSAIN, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ ITA No. 1106/JP/2019
निर्धारण वर्ष / Assessment Year :2010-11

Naresh Kumar Pareek, C/o- Anil Kumar Sharma, C.A., 407, DBC Complex, Near Pink City Petrol Pump, Opposite-Hotel Gangaur, MI Road, Jaipur.	बनाम Vs.	A.C.I.T. Ward 4(2), Jaipur.
PAN No. ANLPP 7796 C		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओर से / Assessee by: Shri Anil Kumar Sharma (AR)
राजस्व की ओर से / Revenue by: Shri A.S. Nehra(Addl.CIT)

सुनवाई की तारीख / Date of Hearing : 12/11/2021
उदघोषणा की तारीख / Date of Pronouncement : 15/11/2021

आदेश / ORDER

PER: SANDEEP GOSAIN, J.M.

This appeal has been filed by the assessee against the order of the
Id. CIT(A)-2, Jaipur dated 26/06/2019 for the A.Y. 2010-11.

2. The hearing of the appeal was concluded through video conference
in view of the prevailing situation of Covid-19 Pandemic.

3. At the time of hearing, Id. AR appearing on behalf of the assessee
has prayed for withdrawal of this appeal mentioning the fact that the
assessee has opted Vivad Se Vishwas Scheme and the department has
accepted the application of the assessee by issuing Form No. 3 dated
04/01/2021.

4. The Id DR has raised no objection if the appeal of the assessee is allowed to be withdrawn.

5. Therefore, in view of the fact that the assessee has already approached the department to settle the matter under Vivad Se Vishwas scheme, we permit the assessee to withdraw this appeal. Accordingly, the appeal of the assessee is dismissed as withdrawn.

6. In the result, this appeal of the assessee is dismissed.

Order pronounced in the open court on 15th November, 2021.

Sd/-
(विक्रम सिंह यादव)
(VIKRAM SINGH YADAV)
लेखा सदस्य / Accountant Member

Sd/-
(संदीप गोसाईं)
(SANDEEP GOSAIN)
न्यायिक सदस्य / Judicial Member

जयपुर / Jaipur
दिनांक / Dated:- 15/11/2021

*Ranjan

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- Shri Naresh Kumar Pareek, Jaipur.
2. प्रत्यर्थी / The Respondent- The A.C.I.T., Ward 4(2), Jaipur.
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त(अपील) / The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur
6. गार्ड फाईल / Guard File (ITA No. 1106/JP/2019)

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar